

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 151
TO BE ANSWERED ON 02.02.2018

Funds to States under CAMPA

151. SHRI C.S. PUTTA RAJU.

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to State:

- (a) whether the Union Government is due to release funds to States under Compensatory Afforestation Fund Management and Planning Authority (CAMPA);
- (b) if so, the details thereof; and
- (c) the manner in which the States are utilising the funds released under CAMPA and expenditure against the releases, State/ UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) funds are released to the State CAMPAs constituted in participating States/ UTs, in terms of the Order dated 10th July 2009, and judgement dated 12th march 2014 of the Hon'ble supreme court of India in Writ Petition (Civil) No. 202/1995: T N Godavarman Thirumapad Vs UOI & Ors. A statement showing the State / UT wise releases since the year 2009 is at **Annexure-A**.
- (c) the funds are released to the States / UTs from Compensatory Afforestation Fund of the State managed by Ad-hoc CAMPA as per the annual plan of operation approved by the Steering Committee of State CAMPA. The activities undertaken includes compensatory afforestation, soil and moisture conservation, catchment area treatment, wildlife management plan and allied activities etc.

Annexure 'A' referred to in the answer to part (b) of Lok Sabha Unstarred Question No. 151 by Shri C.S.PUTTA RAJU due for written answer on 2nd February, 2018.

S.No.	State/UT	Amount released to State/UT CAF (in Rupees)(2009-10 to16.01.2018)
1	2	3

1	Andaman & Nicobar Islands	57,687,000.00
2	Andhra Pradesh	9,157,015,000.00
3	Arunachal Pradesh	3,583,684,000.00
4	Assam	1,308,858,100.00
5	Bihar	1,501,543,400.00
6	Chandigarh	42,822,000.00
7	Chhattisgarh	12,932,440,000.00
8	Dadra & Nagar Haveli	3,218,000.00
9	Daman & Diu	
10	Delhi	196,748,000.00
11	Goa	454,665,000.00
12	Gujarat	3,108,332,000.00
13	Haryana	2,549,550,000.00
14	Himachal Pradesh	5,734,689,400.00
15	Jammu & Kashmir	2,387,835,000.00
16	Jharkhand	10,531,239,300.00
17	Karnataka	4,853,833,000.00
18	Kerala	156,558,000.00
19	Lakshadweep	
20	Madhya Pradesh	8,615,347,000.00
21	Maharashtra	10,806,865,000.00
22	Manipur	882,369,000.00
23	Meghalaya	237,264,000.00
24	Mizoram	326,752,000.00
25	Nagaland	
26	Odisha	19,431,525,050.00
27	Pudducherry	
28	Punjab	2,834,663,872.00
29	Rajasthan	5,344,817,000.00
30	Sikkim	704,826,000.00
31	Tamil Nadu	245,829,000.00
32	Telangana	3,300,001,000.00
33	Tripura	500,036,300.00
34	Uttar Pradesh	5,358,385,400.00
35	Uttarakhand	8,533,890,000.00
36	West Bengal	374,153,000.00
	Grand Total	126,057,440,822.00